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GOVERNMENT OF INDIA
CENTRAL BOARD OF DIRECT TAXES

NEW DELHI, DATED: 8.8.1979.


C O R R I G E N D U M
INCOME TAX

No. 2968 (F.No.261/11/79-ITJ): In the Notification of Central Board of Direct Taxes No.2953(F.No.261/11/79-ITJ) dated the 28 th JULY, 1979 for the jurisdiction of Commissioners of Income-tax (Appeals) at Hyderabad.

At page 2 of the said Schedule against Entry "1.CIT(Appeals)-I, Hyderabad", the following shall be added:-

"Item No.23. Special Investigation Circle, Guntur.

At page 2 of the said Schedule against Entry "2.Commissioner of Income-tax(Appeals)-II, Hyderabad" the following shall be added: "Item No.29. Special Investigation Circle,Hyderabad.

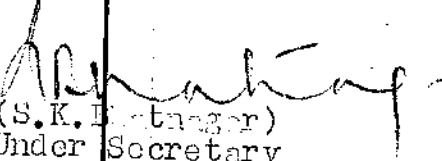

(S.K. Bhatnagar)

Under Secretary

Central Board of Direct Taxes.

Copy to:-

1. The Commissioner of Income-tax, Andhra Pradesh-I, Hyderabad alongwith 15 spare copies.
2. The Registrar, Income-tax Appellate Tribunal, Bombay.
3. A.D.I, (RS & P) (Bulletin) New Delhi - 5 copies.
4. Ad.VI Section/E.D.Section.


(S.K. Bhatnagar)

Under Secretary

Central Board of Direct Taxes.